

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1**

C.P. No. 51/241-242,244/NCLT/AHM/2018

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2021**

**Name of the Company:**

Krishak Bharati Cooperative Ltd  
V/s  
Guajrat State Energy Generation Ltd & Others

**Section:**

241-242 & 244 of the Companies Act, 2013.

**ORDER**

Learned Counsel Mr. Arjun Joshi appeared for the Petitioner.

Learned PCS Mr. Manoj Hurkut appeared for the R-1. Learned Counsel Mr. Chintan Dave appeared.

The Respondent did not file its reply, hence, it is to be filed within two days without fail or else matter proceeded for Ex-parte hearing. A copy of reply to be served to the other side.

The matter stands adjourned to 30.03.2021 for further consideration.

  
**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

  
**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**

Dated this the 15th day of February, 2021.